## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

**APPLICATION NUMBER** 

**PETITION NUMBER** 

: TP (HC)/115, 116/CAA/ 2017

NAME OF THE TRANSFEROR

: MURUGAN FABS PVT LTD

NAME OF THE TRANSFERRE

: JAYAAM GALVANIZERS PVT LTD

UNDER SECTION

: 230 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

T. C. VITAYA RAGHAVAN

ADVOCATE FOR PETR.

COMPANIER

Sijan 16

## ORDER

Counsel for Petitioner present and prayed for time to submit arguments. Put up on 07.08.2017 at 10.30 A.M.

S-v=pagasplasa. (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARKEF TARIQ) MEMBER (JUDICIAL)

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